

National Conference on Silicosis

(25 July 2014)

State Representatives making presentations in Session I are expected to focus on the following issues

- Efforts made by the State Government to identify the industries within the State where workers are prone to Silicosis. Also, if such industries are in the vicinity of residential areas where residents are also similarly prone to Silicosis.
- Survey undertaken by the State Government regarding prevalence of Silicosis including number of victims identified and status of their treatment. Also, number of deaths due to silicosis?
- Hospitals/treatment facilities in the State for diagnosis and treatment of the Silicosis.
- Complete details of compensation paid by the State Government to the victims of Silicosis as well as their medical treatment.
- Steps taken by the State Government or any policy in place for the prevention of Silicosis.
- Details of steps taken for payment of relief/compensation as well as medical facilities to the persons working in the unorganized sector and affected with Silicosis.
- Board or fund, if any, set up by the State Government for the rehabilitation and insurance of all workers affected by Silicosis. Also, details of any welfare schemes in place dedicated for workers affected by Silicosis.
- Steps taken by the Government to prevent and eliminate the problem of Silicosis. If the problem still exists, the time-frame within which it will be eliminated.

- Efforts made by State Government to create awareness among workers, employers and medical practitioners about Silicosis being a health hazard.
- Steps taken to ensure that the workers in the silicosis prone industries are suitably protected by use of latest technologically available precautionary measures.